

MR. CHAIRMAN: I allow only one minute.

SHRI ANAND SHARMA: Sir, I will request for more time. Sir, I will just conclude in two minutes. I will again say Sir, that we made all possible efforts to up-hold the dignity and prestige of the country and I categorically and vehemently deny the motivated and malicious campaign to denigrate the youth of India.

REFERENCE TO THE FAMINE CONDITION IN TRIBAL AREAS OF ORISSA

DR. SHYAM SUNDAR MOHAPATRA (Orissa): Sir, the people of Orissa will be grateful to you for having allowed me to talk about the reality of stark poverty with which the tribal people of Orissa are confronted today. The Orissa Chief Minister has said that there has been no starvation death. I quote the *Indian Express*.

"There are also reports of four deaths in Rayagada caused after the desperate victims ate the flesh of dead cattle."

Sir, unless people are starving, nobody will go to eat the flesh of dead cattle. Sir, cakes made of powdered tamarind seeds, dried kernel of mango, mushrooms and even wild leaves are today eaten by the tribal people. And the Government is too callous about it. Sir, the report says:

"The last symptom in all cases of starvation deaths is dysentery caused by excessive intake of wild leaves. The leaves were shown to Prime Minister Rajiv Gandhi when he visited the drought-hit areas of Kalahandi on July 2."

Sir, the Prime Minister has done well by going into the tribal areas at least to create confidence in the people there. The Prime Minister wrote a letter to the Chief Minister appreciating certain things he has done, but the Prime Minister also expressed concern about things not done. But the Chief Minister displayed the letter to some newspapers to get some kudos

901 RS—10

from the people. Sir, I will request the hon. Mr. Arun Singh to find out how the letter of the Prime Minister was shown to the press. I have seen a copy of that letter from a journalist friend of mine. Things are being leaked out. My question now, which I bring to the notice of the Government is, what is the infrastructure made in those tribal areas? The Prime Minister has written that there is no canal, there is no road and that bridges have to be built. The tribal people are being sold. A woman came before Mr. Rajiv Gandhi to say that she sold her sister-in-law for Rs. 35. Children are being sold away. Labourers in the form of bonded labour are being sent to Ranchi, to Rourkela to Jamshedpur, to Delhi and to Haryana. Things have come out in the newspapers. This is the stark reality in the tribal areas in Kalahandi, in Phulbani in Korput. The tribal people are facing stark poverty and the Orissa Government is saying that there is no poverty, that there is no starvation death. What is starvation death? What is famine conditions? We are following famine rules framed by the British 40 years ago. The question is, when people are dying, the doctors should not be asked to write that it is because of dysentery. How is dysentery caused? It is by eating leaves. They should not be allowed to say that the death is because of malnutrition. Malnutrition is because they do not have food to eat. Emaciated people die of hunger. The Government should admit the truth. After all, this is a Government which believes in truth. So I appeal to the Government of India to find out the truth and help the tribal people through Central Government agencies because people have no faith in the Orissa Government and money has gone down the gutter. Thank you very much.

REFERENCE TO THE PLIGHT OF WORKERS DUE TO THE CLOSURE OF THE S PINNING MILL AT HAS- TINAPUR

श्री शान्ति त्यागी (उत्तर प्रदेश) :
माननीय सभापति जी, मेरठ जिले में
गंगा के खादर में एक छोटा-सा कम्बा है
जिसका नाम हस्तिनापुर है। इस स्थान

[श्री शान्ति त्यागी]

पर जैन सम्प्रदाय के कई बड़े प्रसिद्ध मंदिर हैं। कहते हैं कि महाभारत काल में हस्तिनापुर पाण्डवों की राजधानी थी। पंडित जवाहरलाल नेहरू ने हस्तिनापुर को एक बड़े इंडस्ट्रियल सेंटर के रूप में बनाने की कल्पना की थी।

[उपसभापति महोदया पीठासीन हुई] ।

महोदया, पंडित जी के जमाने में हस्तिनापुर में गंगा खादर में स्वतंत्रता सेनानियों और भूतपूर्व सैनिकों को कृषि के लिए जमीन अलॉट की गई थी। उस समय पूर्वी बंगाल से आये शरणार्थियों को भी यहां बसाया गया था। मेरा जो स्पेशल मेंशन है वह हस्तिनापुर में मदन इंडस्ट्रीज के नाम से चलने वाली कताई मिल के बारे में है जिसमें 1400 कारीगर काम करते हैं और वह मिल लगभग एक साल से बंद पड़ी हुई है। बंगाली शरणार्थी भी उसी फैक्टरी में काम करते हैं जिनके पास आजीविका का कोई साधन नहीं है। महोदया, इस कताई मिल में केन्द्र एवं राज्य की वित्तीय संस्थाओं का भी रुपया लगा हुआ है लेकिन इसके प्राइवेट संचालक ने मिल को बरबाद कर रखा है। 1400 कारीगर और उनके परिवार आज भूखों मर रहे हैं। मिल के बन्द होने के कारण इस छोटे से टाउन का पूरी इकनामी अस्त-व्यस्त हो गई है। आपके माध्यम से, मेरा सरकार से अनुरोध है कि वह इस कताई मिल को अपने हाथ में ले लें और हजारों कर्मचारियों और कस्बे के निवासियों को बरबाद होने से बचाए। मैं यह भी अनुरोध करूंगा कि इस टाउनशिप को विकसित करने के लिए केन्द्रीय सरकार कुछ न कुछ कदम उठाए।

श्री सत्य पाल मलिक : (उत्तर प्रदेश) .

इस सम्बन्ध में मैं एक निवेदन करना चाहता हूँ अगर आप इजाजत दें। मैंने सवाल किया था इस हाउस में पिछले सत्र में कि जो महाभारत काल के स्थान हैं कई जगह जैसे-वागपत है, हस्तिनापुर है, बरनावा है, इनके सिलसिले में मैंने प्रश्न पूछा था कि महाभारत काल के इन

स्थानों का जो वहां बची हुई पुरानी जगह है उनका उत्खनन होगा या नहीं होगा? तो इसका जवाब दिया गया कि हम कोई खुदाई नहीं कर रहे हैं। इसके अलावा ये सारे इलाके विकसित नहीं हैं और सदियों से इसी तरह से तिरस्कृत हैं। मैं आप के माध्यम से सरकार से कहना चाहूंगा कि महाभारत काल के कुछ क्षेत्र को छोड़कर जितनी और जगहें हैं उन सब जगहों के टीलों की खुदाई करा ली जाए और इन कस्बों और गांवों को विकसित किया जाए। वे सब तिरस्कृत हैं। वहां कोई तरक्की नहीं है।

REFERENCE TO THE ALLEGED DISCRIMINATION BY INDIAN MEDICAL COUNCIL AGAINST DOCTORS TRAINED IN U.S.S.R.

SHRI ADINARAYANA REDDY (Andhra Pradesh): I wish to draw the attention of the Government of India to a matter of discrimination meted out to Indian who were trained as medicos in USSR. According to a report in the *Blitz* dated 3-8-1985 the Indian Medical Council has refused to register the medicos trained in USSR while Indian trained in Western countries are given immediate registration. The Indian Medical Council is insisting on the medicos trained in USSR repeating their practical training in India. This is nothing but a discriminatory treatment meted out to those students trained in USSR. The students made a representation to our late Prime Minister, Shrimati Indira Gandhi, when she visited USSR, and the matter is still pending ever since. I would request the Government to put an end to this discriminatory treatment and recognise the medicos trained in USSR which is a friendly country and register them as medicos so that they can serve our country.